DELHI LEGISLATIVE ASSEMBLY
Bulletin Part-I
(Brief summary of proceedings)
Friday, 7th September, 2012/ Bhadrapada 16, 1934 (Saka)

No. 84

2.03 PM   Dr. Yoganand Shastri, Hon'ble Speaker in Chair

1. 2.04 PM   **Question Hour:**   Starred question No. 66, 69, 73 & 79 were asked and replied. Replies to starred question No. 61 to 65, 67, 68, 70 to 72, 74 to 78 & 80 and Un-starred question No. 217 to 279 were placed on the table.

2. 3.05 PM   **Special Mention (Rule 280):**
Following Members raised matters under Rule 280:
1. Shri Naseeb Singh
2. Shri A Dayanand Chandela A
3. Ch. Mateen Ahmad (Minister of Education intervened.)
4. Ch. Surender Kumar
5. Shri Veer Singh Dhingan (Minister of Health intervened.)
6. Shri Arvinder Singh

3. 3.20 PM   **Motion Under Rule-107:**

Shri Mukesh Sharma moved the following motion:

"This House resolves that the proposed Delhi Police Bill, 2012 be not passed in haste without taking Delhi Legislative Assembly into confidence and also recommends the Government of India that the aforesaid bill be sent to Delhi Legislative Assembly for detailed discussion and the suggestions of this House be included in the proposed provisions of the Bill in public interest".
Following Members participated in the discussion:
2. Shri Naseeb Singh
3. Shri Veer Singh Dhingan
4.Shri Shoaib Iqbal
5.Shri Arvinder Singh Lovely

4. 4.13 PM   Chief Minister replied to the debate.
The Motion was put to vote and adopted by voice vote.

5. 4.22 PM   The Chair expressed thanks to the Leader of the House and Leader of the Opposition and all the Members of the House and also Officers/Officials of the Assembly Secretariat, Officers of the Delhi Government and other agencies like PWD (Civil/Electrical/Horticultures), Delhi Police, CRPF, Delhi Fire Service, Security including Special Branch and Print & Electronic Media for their co-operation in smooth conduct of the Session.

6. 4.25 PM   **House was adjourned sine-die.**

National Anthem – Jan-Gan-Man.

Delhi   **P.N. Mishra**
07thSeptember,   **Secretary**
2012